

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)...../2004

(From the judgement and order dated 06/11/2003 in BA 87/03  
of The HIGH COURT OF J & K AT JAMMU)

LIYAQAT ALI

Petitioner (s)

VERSUS

STATE OF J&K & ORS.

Respondent (s)

( With Crl.M.P. No 5977/2004 for c/delay in filing SLP )

Date : 28/06/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN  
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI  
( Vacation Bench )

For Petitioner (s)

Mr. Dinesh Kumar Garg,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Delay condoned.

The Special Leave Petition is dismissed.

( Y.P. Dhamija )  
AR-cum-PS

(Veera Verma )  
Court Master